

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-25/2003/10/66 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pijush Pratim Bairagi,
Special Judge, CBI, Assam,
Addl. Court No. II,
Chandmari, Guwahati-3.

Dated Guwahati the 21st October, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No. SPL/CBI/Addl-II/149-2024/576, dtd. 03.10.2024.
Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the evening of 09.10.2024 till the morning of 14.10.2024**, has been granted. The Special Judge, CBI, Assam, Addl. Court No. 3, Guwahati, in his absence, Special Judge, CBI, Assam, Addl. Court No. 1 and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-25/2003/10/67 - 10/69 /A, dated , 21-10-2024
Copy to:

1. The Special Judge, CBI, Assam, Addl. Court No. 3, Guwahati.
2. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati.
- ✓ 3. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

Quice